

PROCEEDINGS OF THE HIGH COURT OF ANDHRA PRADESH AT
AMARAVATI

SUB: HIGH COURT OF ANDHRA PRADESH - Nomination of certain District and Sessions Judges who are attending the confidential work of High Court of Andhra Pradesh, Amaravati from 14.11.2019 to 16.11.2019 is extended for one more day i.e., on 17.11.2019 - **ORDERS - ISSUED.**


READ: High Court's proceedings in order Roc.No.809/2019-B.Spl., dated 14.11.2019.

ORDER ROC.NO.809/2019-B.SPL: DATED: 18.11.2019

In continuation of the High Court's proceedings read above, the High Court made the following order:-

The nomination of District and Sessions Judges viz., (1) Sri Ch.Kishore Kumar, (2) Sri B.V.L.N.Chakravarthy, (3) Sri G.Satya Prabhakar Rao; and (4) Sri Ch.Rajagopala Rao, to attend the confidential work of High Court of Andhra Pradesh, Amaravati from 14.11.2019 to 16.11.2019, is hereby extended for one more day i.e., on 17.11.2019.

The officers who are holding in-charge of the post(s) of the above said nominated officers shall continue to be in-charge during the extended period of the above said Officers whose nomination is extended for one more day i.e., on 17.11.2019.


**REGISTRAR (I.T-CUM-C.P.C.)
FAC REGISTRAR (VIGILANCE)**

To

1. The officers concerned
2. The Incharge Officers concerned.
3. The Registrar Information Technology-cum-Central Project Coordinator, High Court of Andhra Pradesh, Amaravati (with a request to instruct the concerned to upload the proceedings in the High Court's Website under general information)
4. **THE PRL. DISTRICT AND SESSIONS JUDGES,**
East Godavari at Rajamahendravaram, Krishna at Machilipatnam, Prakasam at Ongole and Visakhapatnam.
5. **THE DISTRICT TREASURY OFFICERS:**
Kakinada, Machilipatnam, Ongole and Visakhapatnam.